

- (a) in which cities Madhya Pradesh the working women's hostels are set up;
- (b) whether there is any provision for making working women's hostels in that State during the next fiscal year, if so, at which places and the amount of allocation made therefor; and
- (c) whether there are any working women's hostels in Gwalior and Ujjain and if so, the number of rooms therein and if not, by when these would be set up?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The list of completed hostels State-wise and location-wise is available on the Ministry's website <http://www.wcd.nic.in>.

(b) Under the scheme no State wise allocation has been envisaged. Sanction of the project depends on the receipt of viable proposal recommended by the State Government.

(c) There are 3 hostels in Gwalior and 1 in Ujjain to accommodate 228 and 100 women respectively.

#### **Domestic violence and child marriage**

2565.DR. GYAN PRAKASH PILANIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of findings of the latest NFHS-III survey, regarding domestic violence and child marriage in the country, State-wise;
- (b) Government's reaction thereto;
- (c) what remedial follow-up action has been taken;
- (d) how alarming is the above scenario, State-wise; and
- (e) whether Government agrees with the findings that marriage of minor girls and domestic violence are rampant?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (d) Detailed findings of NFHS-III are posted on the website of the Ministry of Health & Family Welfare viz. [www.mohfw.nic.in](http://www.mohfw.nic.in).

(b), (c) and (e) The Government is aware of prevalence of Domestic Violence and Child Marriage in the country. In order to protect the rights of women who are victims of violence of any kind occurring within the family and for matters connected therewith, a legislation "The Protection of Women from Domestic Violence Act 2005" (No. 43 of 2005) was enacted and brought into force *w.e.f.* 26th October, 2006.

In order to prohibit child marriages and to make the provisions of the Act more effective and punishment more stringent for offenders, a new legislation "The Prohibition of Child Marriage Act 2006" (No. 6 of 2007) was enacted and notified on 11th January, 2007.

Also awareness generation and advocacy measures are continuously being undertaken by the Ministry of Women and Child Development in this connection.

#### **Child budgeting**

2566.SHRI O.T. LEPCHA:

SHRI SANTOSH BAGRODIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has adopted the Child Budgeting and if so, the objectives of adopting it;

(b) the Ministries that have incorporated child budgeting components, the details of allocations made during last three years on child-related schemes. Ministry-wise;

(c) the comparison of child budget to total Union Budget during the last three years; and

(d) whether the component of child budget changed in RE *vis-a-vis* the BE for the years; if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (d) The Ministry of Women and Child Development has been following the allocation and expenditure on the schemes and programmes of various Ministries and Departments for children with reference to the Union Budget and conducting an analysis thereof by including a chapter on "Child Budgeting" in the Annual Reports of the Ministry since 2004-05.

The specific schemes and programmes for children of various Ministries and Departments have been divided into four categories, namely, child development, child health, child education and child protection for the purpose of understanding the trend for allocation and expenditure. It has been observed in the Annual Report of the Ministry for the Year 2007-08 that the outlay for child specific schemes as a proportion of the Union Budget has been 4.25% in 2005-06 (RE), 4.86% in 2006-07 (BE) and 5.08% in 2007-08 (BE).

There is, however, non specific proposal at this stage for pursuing child budgeting.

#### **Retention of high malnutrition rate**

2567.MS. SUSHILA TIRIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state: